## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/108/2016

NAME OF THE PETITIONER(S) : C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

MONTAN PULIKKAL EN PUN

Dr. K.S. Ravichandran, pes 8-Manjula Devi, Ady For Respondents For RESPONDENTS

## **ORDER**

Counsel for the Petitioner present. Representative for the Respondent present. Counsel and the Representative for the Respondent did agree to reargue the matter before this Bench due to the change of the Roster. Matter is to be posted along with TCP/107/16. Put up on 19.12.2017 at 10.30 A.M.

> sel-MEMBER (JUDICIAL)

ghk